

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 238/UHC/Admin.A/2019

Dated: Oct. 01, 2019.

Smt. Neena Aggarwal, 2nd Additional District & Sessions Judge, Roorkee, District Hardwar is posted as Additional District Judge/FTSC, Roorkee, District Hardwar, in newly created Fast Track Special Court (created vide G.O. No. 223/XXXVI(2)/2019-124/18 dated 26.09.2019), for expeditious Trial & disposal of pending rape and POCSO matters.

No. 239/UHC/Admin.A/2019

Dated: Oct. 01, 2019.

Sri Anirudh Bhatt, 8th Additional District & Sessions Judge, Dehradun is posted as Additional District Judge/FTSC, Dehradun, in newly created Fast Track Special Court (created vide G.O. No. 223/XXXVI(2)/2019-124/18 dated 26.09.2019), for expeditious Trial & disposal of pending rape and POCSO matters.

No. 240/UHC/Admin.A/2019

Dated: Oct. 01, 2019.

Smt. Parul Gairola, 5th Additional District & Sessions Judge, Hardwar is posted as Additional District Judge/FTSC, Hardwar, in newly created Fast Track Special Court (created vide G.O. No. 223/XXXVI(2)/2019-124/18 dated 26.09.2019), for expeditious Trial & disposal of pending rape and POCSO matters.

No. 241/UHC/Admin.A/2019

Dated: Oct. 01, 2019.

Sri Vivek Dwivedi, 3rd Additional District & Sessions Judge, Rudrapur, District Udham Singh Nagar is posted as Additional District Judge/FTSC, Udham Singh Nagar, in newly created Fast Track Special Court (created vide G.O. No. 223/XXXVI(2)/2019-124/18 dated 26.09.2019), for expeditious Trial & disposal of pending rape and POCSO matters.

The above orders shall come into force with immediate effect.

By Order of the Court,

Sd/-

(Hira Singh Bonal)
Registrar General

No. 6697/UHC/Admin.B/XIII-e/01/2019

Dated: Oct. 01, 2019.

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.

3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
10. Member Secretary, State Legal Services Authority, Nainital.
11. All the Registrars of High Court of Uttarakhand.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.A. to Registrar General.
15. Chief Treasury Officer, Dehradun, Hardwar and Udham Singh Nagar.
16. Officers concerned.
17. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of the High Court.
18. Guard File/Assistant concerned.

**Joint Registrar
Admin.A**